

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**CUSTOMS DIVISION BENCH**
COURT NO. : 1 ROOM NO. : 405**DATED : 14/02/2018**

DAY : Wednesday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	C/591/2004	Mr. C. Pinto -Vs- Comm Of Export Mumbai	D.B. Shroff /DR	* No Notice
2	C/592/2004	R G Awasthi -Vs- Comm. Customs (EP) Mumbai	D.B. Shroff /DR	* No Notice
3	C/593/2004	K N Desai -Vs- Comm. Customs (EP) Mumbai	D.B. Shroff /DR	* No Notice
4	C/594/2004	Apar Industries Ltd. -Vs- Comm. Customs (EP) Mumbai	D.B. Shroff /DR	* No Notice
5	C/1007/2007	Himachal Futuristic Communication Ltd -Vs- CCE GOA	IP/DR	*
6	C/1008/2007	. Rajesh Tatia -Vs- CCE GOA	IP/DR	*
7	C/179/2008	CC (IMPORT) MUMBAI -Vs- Bharat Heavy Electrials Limited	DR/IP	* Issue Notice
8	C/540/2008	CC (EXPORT) MUMBAI -Vs- Sheelpa Exports	DR/IP	* Issue Notice
9	C/566/2009	Garva Enterprise -Vs- CC (IMPORT) NHAVASHEVA	Vipin Kumar Jain /DR	*
10	C/618/2009	Hazel Mercantile Ltd. -Vs- CC (IMPORT) NHAVASHEVA	S.N. Kantawala /DR	* No Notice
11	C/806/2009	JSW Steel Ltd. -Vs- CC (EXPORT) MUMBAI	Vipin Kumar Jain /DR	*

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

T. VISHWAPRAKASH,
Deputy Registrar,
CUSTOMS DIVISION BENCH,
CESTAT - Mumbai